

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. 168**

TO BE ANSWERED ON THE 7TH AUGUST, 2024/ SRAVANA 16, 1946 (SAKA)

COASTAL SECURITY SCHEME

***168 SHRI ASHOKRAO SHANKARRAO CHAVAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present status of demand made by the State Government of Maharashtra for 14 boats for coastal surveillance under Coastal Security Scheme (CSS);

(b) whether Government has approved it;

(c) if so, the details thereof and the reasons for not providing the same to State Government authorities;

(d) whether State Government of Maharashtra has sought more boats under phase 2 and phase 3 of CSS; and

(e) if so, the details thereof and the response of Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (A) TO (E) OF RAJYA SABHA STARRED QUESTION NO. *168 FOR ANSWER ON 07.08.2024.

(a) to (e): Under the Coastal Security Scheme Phase-I, Maharashtra has been sanctioned 28 boats in consultation with the State Government. However, proposal for further procurement of boats under Coastal Security Scheme phase-II was not considered during the extension of the scheme. The Coastal Security Scheme Phase-II concluded in the year 2020 and is presently not under implementation.
